

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 858 OF 2017 in  
APPEAL NO. 25 OF 2018**

**Dated: 20<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s. Lourdes Society for Health Care & Research, Ernakulam .... Appellant(s)**

**Vs.**

**The Kerala State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. K.V. Mohan

Counsel for the Respondent(s) : Mr. Sriram Parakkat  
Mr. Sarath S. Janardanan for R-1

Ms. Arushi Singh  
h/f Mr. P.V. Dinesh for R-2

**ORDER**

Learned counsel for respondent No.1 seeks two weeks time to file counter affidavit. Time is granted. He may file counter affidavit on or before 04.09.2018 with advance copy on the other side. Thereafter, rejoinder may be filed on or before 12.09.2018 with advance copy on the other side.

List the matter on **19.09.2018.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**